

THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR  
ORDER SHEET

ORDERS OF THE TRIBUNAL

03.04.2009

OA No. 462/2008

Mr. P.N. Jatti, Counsel for applicant.

On the request of the learned counsel for the applicant, let the matter be listed on 29.04.2009.

  
(B.L. KHATRI)  
MEMBER (A)

  
(M.L. CHAUHAN)  
MEMBER (J)

AHQ

29.04.2009

OA No. 462/2008

Mr. P.N. Jatti, Counsel for applicant.

Heard learned counsel for the applicant.

Learned counsel for the applicant submits that he wants to withdraw this OA with liberty reserved to him to file substantive OA.

In view of the submission made by the learned counsel for the applicant, the applicant is permitted to withdraw this OA with liberty reserved to him to file substantive OA.

The OA stands disposed of as having been withdrawn.

  
(B.L. KHATRI)  
MEMBER (A)

  
(M.L. CHAUHAN)  
MEMBER (J)

AHQ